

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 219
(IB)-1095(ND)2019
IA/3598/2020, IA/4849/2020, IA/619/2021 IA/1807/2021

IN THE MATTER OF:

Ritu Tandon

... **Applicant/Petitioner**

Vs.

M/s. Rain Automotive India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 06.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Nakul Mohta and Ms. Vatsala Pandey, Advocates for Respondent (Operational Creditor) in IA 3598/2019, Ms. Maya Gupta, Liquidator with Adv. Abhishek Anand and Adv. Viren Sharma, Advocate Ragini Anand for the Financial Creditor.

ORDER

Renotify this case on 23.08.2021



**(T.S. SINGH)
COURT OFFICER**